

Name of Corporate Debtor Gayatri Projects Limited
Date of commencement of CIRP 15-11-2022
List of Creditors as on 28-12-2022

List of Operational Creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim provisionally admitted (Ref. Note 1)	Nature of claim	Amount security interest	Amount Whether guarantee	Whether % voting party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner of State Tax, Mumbai, Maharashtra	State	23-12-2022	12,96,42,883	-	Statutory Dues	-	-	NO	-	-	-	-	12,96,42,883	
2	Assistant PF Commissioner, PATANCHERU SANGAREDDY	Central	29-11-2022	1,60,684	1,60,684	Statutory Dues	-	-	NO	-	-	-	-	-	
3	IT-ACIT, Circle-2(1), Hyderabad	Central	25-11-2022	3,32,56,62,940	3,32,56,62,940	Statutory Dues	-	-	NO	-	-	-	-	-	Pending appeal filed by the CD
4	Regional P F Commissioner -II, Regional Office, Faridabad	Central	01-12-2022	38,01,600	38,01,600	Statutory Dues	-	-	NO	-	-	-	-	-	Proceeding u/s 7A of the EPF & MP Act , 1952 are ongoing
	Total			3,45,92,68,107	3,32,96,25,224	-	-	-	-	-	-	-	-	12,96,42,883	-

1. Claims are provisionally admitted subject to change based on the receipt of further information/documents from the respective creditors and/or as per the order of the respective department in pending proceedings, if any.

2. The claim currently under verification may be admitted at a later date subject to further review of documents/information